

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-514**

IB-2083/ND/2019

IA 687/2021, IA/1307/2022, IA/3085/2022, IA/3639/2022, IA/4381/2022,

IA-4511/2023

**IN THE MATTER OF:**

M/s Modern Credit Pvt. Ltd.

**.....Applicant**

**Vs.**

M/s KPG International Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC CIRP

**Order delivered on 06.06.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Advocate Aman Garg, Dhruv Gupta, Adv, Adv Kanwal Chaudhary in IA-3085/22

For the Respondent :  
For the IT Dept : Parth Semwal, Abhishek Maratha and Apoorv Agarwal;  
Standing Counsels

For the SRA : Adv Rajesh Kumar Gautam, Adv Anani Achumi, Adv Dinesh Sharma, Adv Shivani Sagar

For the RP : Adv Manoj Kumar Garg, Adv Sachin Kaushik, along with Mr. Sunil Kumar Agarwal

**ORDER**

**IA/3085/2022:-**

Heard the remaining arguments on behalf of Applicant. Heard the arguments on behalf of Respondent/Resolution Professional and Successful Resolution Applicant. Order in **this matter is reserved.**

List all other IAs on **18.07.2024.**

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)  
MEMBER (J)**